

20

## SUDHANSU KUMAR PANDA VS. KVS

Part Heard Sl. No. 33  
O.A. No. 315/2013

Date of order - 20<sup>th</sup> July, 2016

### C O R A M

HON'BLE SHRI R.C.MISRA, MEMBER(A)  
HON'BLE SHRI S. K. PATTNAIK, MEMBER(J)

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Heard. Shri S. Behera, learned Senior C.G.S.C. for U.O.I. is present. Shri Hrushikesh Tripathy, learned counsel for the K.V.S. is also present.

It is noticed from the earlier order-sheets from 25<sup>th</sup> March, 2014 onwards, neither the applicant nor his counsel have appeared, therefore, it appears that applicant is not interested to prosecute the case. The Original Application is, therefore, dismissed in default for non prosecution.

The O.A. stands disposed of accordingly.

  
MEMBER (J)

  
MEMBER(A)

mehta